

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3742  
ANSWERED ON:17.04.2008  
CPSUS IN UTTAR PRADESH AND BIHAR  
Rajbhar Shri Chandra Dev Prasad

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the names of Central Public Sector Undertakings (CPSUs) functioning in Uttar Pradesh and Bihar;
- (b) the percentage of CPSUs situated in the said States;
- (c) whether the Government has set up any CPSUs in the said States during the last five years;
- (d) if so, the details thereof; and
- (e) if not, the CPSUs likely to be set up in the said States in the near future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RAGHUNATH JHA)

(a) and (b): Registered office-wise names of Central Public Sector Enterprises (CPSEs) in the States of Uttar Pradesh and Bihar are given in the list annexed. Total 94 CPSEs and 58 CPSEs along with a gross block of Rs. 53253 crore and Rs. 18081 crore respectively were having their presence in these states. The % of gross block in these states was 6.81% and 2.31% respectively of the total gross block of Rs.782992 crore of all CPSEs as on 31.3.2007. The state-wise and enterprise-wise details of gross block in CPSEs are given in Statement 13 of Volume I of the Public Enterprises Survey, 2006-07, which was laid in the Parliament on 28.2.2008.

(c) & (d): No, Sir.

(e): The decisions to set up CPSEs are taken by the concerned administrative Ministries/Departments in consultation with various stakeholders and with the approval of the competent authority.